

FIR No. 408/16  
PS: Darya Ganj  
U/s: 302/34 IPC  
Naseem Khan (Amir Khan) Vs. State

05.09.2020

Fresh bail application u/s 439 Cr.PC received by way of assignment. It be checked and registered.

**Matter taken up today on resumption of physical court hearing.**

Present: Sh. Virender Singh, Ld. Addl. PP for State.  
Ld. Counsel for applicant/accused Amir Khan.

Reply be called from the IO for next date.

Put up on 16.09.2020.



(Charu Aggarwal)  
ASJ-02/Central Distt.  
THC/Delhi-05.09.2020

**State Vs. Rahul etc.**

**FIR No. 136/2012**

**SC No. 147/2020**

**P.S. Hauz Qazi**

05.09.2020

**Matter taken up after resumption of physical hearing of the Court.**

Present Ld. Addl. PP for the State

Complainant with counsel Sh. Anil Kumar.

Ld. Counsel submits that connected matter is listed for 28.10.2020. Let this matter be also put up for the same date for appearance of accused.

Put up on 28.10.2020 for appearance of accused.



(CHARU AGGARWAL)  
ASJ-02, CENTRAL,  
TIS HAZARI COURTS, DELHI.


**FIR No. 81/20**  
**PS: Sadar Bazar**  
**State Vs. Manoj & Ors.**

**05.09.2020**

**Matter taken up today on resumption of physical court hearing.**

Present: Sh. Virender Singh, Ld. Addl. PP for State.  
None for applicant/surety.

Put up for further proceedings on 15.10.2020.

  
(Charu Aggarwal)  
ASJ-02/Central Distt.  
**THC/Delhi-05.09.2020**

**FIR No. 81/20**  
**PS: Sadar Bazar**  
**State Vs. Manoj & Ors.**

**05.09.2020**

**Matter taken up today on resumption of physical court hearing.**

Present: Sh. Virender Singh, Ld. Addl. PP for State.  
None for applicant Shallu.

Put up for further proceedings on 15.10.2020.



**(Charu Aggarwal)**  
**ASJ-02/Central Distt.**  
**THC/Delhi-05.09.2020**

**FIR No. 81/20**  
**PS: Sadar Bazar**  
**State Vs. Manoj & Ors.**

**05.09.2020**

**Matter taken up today on resumption of physical court hearing.**

Present: Sh. Virender Singh, Ld. Addl. PP for State.  
None for applicant/Surety.

Put up for further proceedings on 15.10.2020.



(Charu Aggarwal)  
ASJ-02/Central Distt.  
**THC/Delhi-05.09.2020**

FIR No. 81/20  
PS: Sadar Bazar  
State Vs. Manoj & Ors.

05.09.2020

**Matter taken up today on resumption of physical court hearing.**

Present: Sh. Virender Singh, Ld. Addl. PP for State.  
None for applicant/Surety.

Put up for further proceedings on 15.10.2020.



(Charu Aggarwal)  
ASJ-02/Central Distt.  
**THC/Delhi-05.09.2020**

CA No. 55/19  
Mohd. Farhan Vs. State

05.09.2020

**Matter taken up today on resumption of physical court hearing.**

Present: None for applicant.

Sh. Virender Singh, Ld. Addl. PP for State.

Put up for further proceedings on 15.10.2020.



(Charu Aggarwal)  
ASJ-02/Central Distt.  
**THC/Delhi-05.09.2020**

**State Vs. Rajender @ Kalu etc.**

**FIR No. 406/2018**

**SC No. 974/2019**

**P.S. Burari**

**U/s 308 IPC**

05.09.2020

**Matter taken up after resumption of physical hearing of the Court.**

Present      Ld. Addl. PP for the State

None for accused persons.

Put up for arguments on charge on 26.10.2020.



(CHARU AGGARWAL)  
ASJ-02, CENTRAL,  
TIS HAZARI COURTS, DELHI.



**State Vs. Sanjucta Kabasi**

**SC No. 196/2020**

**P.S. Burari**

**U/s 323/451 IPC and 3 SC/ST (Prevention of Attrocities Act, 1989)**

05.09.2020

**Matter taken up after resumption of physical hearing of the Court.**

Present      Ld. Addl. PP for the State

As per chargesheet, accused persons have moved to Hon'ble High Court for quashing of the present FIR. Let IO be called for next date of hearing to apprise the Court about the status of the quashing petition of the accused persons and also regarding the delay in filing the chargesheet in the Court.

Put up on 30.09.2020.



(CHARU AGGARWAL)  
ASJ-02, CENTRAL,  
TIS HAZARI COURTS, DELHI.

CA No. 326/2019

Hitaishi Publisher Pvt. VS. Ashok Kumar


05.09.2020

**Matter taken up after resumption of physical hearing of the Court.**

Present None.

Put up for arguments on appeal on 02.11.2020.

  
(CHARU AGGARWAL)  
ASJ-02, CENTRAL,  
TIS HAZARI COURTS, DELHI.

  
11.30

At this stage Sh. Kaushal Kumar Mishra, Ld. Counsel for respondent has appeared. He is apprised of the next date of hearing.

  
(CHARU AGGARWAL)  
ASJ-02, CENTRAL,  
TIS HAZARI COURTS, DELHI.

**State Vs. Shiv Jyoti Thukral @ Shivam etc.**

**FIR No. 98/2019**

**SC No. 47/2020**

**P.S. H. Nizamuddin**

05.09.2020

**Matter taken up after resumption of physical hearing of the Court.**

Present Ld. Addl. PP for the State

None for complainant.

Put up for consideration on 02.11.2020.



(CHARU AGGARWAL)  
ASJ-02, CENTRAL,

TIS HAZARI COURTS, DELHI.

**Cr. Revision No. 747/2019**

**Rajender Singh & Ors. Vs. State and anr.**

05.09.2020

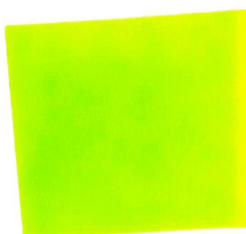
**Matter taken up after resumption of physical hearing of the Court.**

Present        None for the Revisionist.

Ld. Addl. PP for the State for respondent No. 1.

Notice of appeal be sent to respondent No. 2 for 03.11.2020.

  
(CHARU AGGARWAL)  
ASJ-02, CENTRAL,  
TIS HAZARI COURTS, DELHI.



**Cr. Revision No. 746/2019**  
**Rajender Singh Vs. State and anr.**

05.09.2020

**Matter taken up after resumption of physical hearing of the Court.**

Present      None for the Revisionist.

Ld. Addl. PP for the State for respondent No. 1.

Notice of appeal be sent to respondent No. 2 for 03.11.2020.



(CHARU AGGARWAL)  
ASJ-02, CENTRAL,

TIS HAZARI COURTS, DELHI.


CC No. 38/16  
SEBI Vs. P. G. F Ltd. & Ors.

05.09.2020

**Matter taken up today on resumption of physical court hearing.**

Present: Ms. Simran Neb, Ld. Counsel for SEBI/complainant with Sh. J. Srinivas, AGM.  
Sh. Varun Chandhok, counsel for accused no. 4 Balbir Singh.  
None for other accused.

Put up for arguments on charge, on 29.10.2020.

  
(Charu Aggarwal)  
ASJ-02/Central Distt.  
THC/Delhi-05.09.2020

SC No. 901/19  
FIR No. 13/19  
PS: Delhi Cantt. Railway Station  
State Vs. Sandeep


05.09.2020

Matter taken up today on resumption of physical court hearing.

Present: Sh. Virender Singh, Ld. Addl. PP for State.

Accused is in JC.

Put up for PE on 11.11.2020.

  
(Charu Aggarwal)  
ASJ-02/Central Distt.  
THC/Delhi-05.09.2020


SC No. 169/19  
FIR No. 169/19  
PS: Nabi Karim  
State Vs. Arjun @ Lali & Ors.

05.09.2020

**Matter taken up today on resumption of physical court hearing.**

Present: Sh. Virender Singh, Ld. Addl. PP for State.  
Sh. Kaniye Jha, Ld. Counsel for applicant/accused Himanshu.

At request of counsel for applicant, put up for arguments on the bail application, on 21.09.2020 at 11:00 AM.

  
(Charu Aggarwal)  
ASJ-02/Central Distt.  
THC/Delhi-05.09.2020



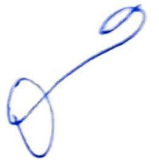
SC No. 27281/16  
FIR No. 201/12  
PS: Civil Lines  
State Vs. Amit Singh Katoch Etc.

05.09.2020

Matter taken up today on resumption of physical court hearing.

Present: Sh. Virender Singh, Ld. Addl. PP for State.  
None for accused persons.

Put up for arguments on charge, on 18.11.2020.



(Charu Aggarwal)  
ASJ-02/Central Distt.  
THC/Delhi-05.09.2020

SC No. 814/19  
FIR No. 92/17  
PS: Prasad Nagar  
State Vs. Surender Kumar

05.09.2020

**Matter taken up today on resumption of physical court hearing.**

Present: Sh. Virender Singh, Ld. Addl. PP for State.  
Accused with counsel Sh. A. K. Sharma.

Put up for PE on 03.11.2020.



(Charu Aggarwal)  
ASJ-02/Central Distt.  
**THC/Delhi-05.09.2020**

SC No. 841/19  
FIR No. 106/19  
PS: Rajender Nagar  
State Vs. Kamal

05.09.2020

**Matter taken up today on resumption of physical court hearing.**

Present: Sh. Virender Singh, Ld. Addl. PP for State.  
Accused is in JC.

Put up for PE on 10.11.2020.



(Charu Aggarwal)  
ASJ-02/Central Distt.  
**THC/Delhi-05.09.2020**

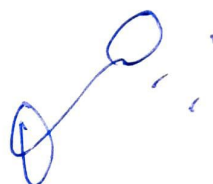
FIR No. 282/19  
PS: Kotwali  
U/s: 304/34 IPC  
Lallan Vs. State

05.09.2020

**Matter taken up today on resumption of physical court hearing.**

Present: Sh. Virender Singh, Ld. Addl. PP for State.  
Sh. Nagender Singh, counsel for applicant/accused Lallan.

1. This is an second application u/s 439 Cr.PC moved on behalf of applicant/accused Lallan, seeking regular bail. Reply filed by the IO. The first bail application was withdrawn by Ld. Counsel.
2. Arguments heard.
3. The case of the prosecution is that on 26.08.2019, applicant/accused alongwith co-accused Sarfaraz gave severe beatings to deceased Mohd. Ovaish due to which the later died at the spot. On the next date i.e. on 27.08.2019, both accused were arrested and later on were correctly identified during their TIP Proceedings.
4. Ld. Counsel for applicant submits that applicant has been falsely implicated in the present case and is running in JC since 27.08.2019. Ld. Counsel submits that in fact on the day of incident, the quarrel took place between the deceased and co-accused Sarfaraz and the applicant had only gone to pacify their quarrel and was falsely implicated. He further submits that chargesheet has already been filed and charge has been framed, therefore, no purpose shall be served by keeping accused behind bar.
5. Ld. APP oppose the bail application as he submits that there are serious allegations against the applicant and the bail of co-accused has been recently dismissed by this court on 27.08.2020. He also submits that matter is at the initial stage as PE has not even commenced.



**FIR No. 282/19**  
**PS: Kotwali**  
**U/s: 304/34 IPC**  
**Lallan Vs. State**

6. I have considered the rival contentions made by Ld. APP and counsel for applicant. Keeping in mind that there are serious allegations against the applicant and public witnesses are still remaining to be examined, therefore, there is possibility that if the applicant is admitted on bail, he may try to influence the witnesses since as per the chargesheet the eye witness and the applicant are known to each other, hence, at this stage, no ground for bail is made out. The present application is hereby dismissed.

Copy of this order be given dasti to the counsel for applicant.



(Charu Aggarwal)  
ASJ-02/Central Distt.  
**THC/Delhi-05.09.2020**

SC No. 367/19  
FIR No. 239/18  
PS: Timar Pur  
State Vs. Abhishek @ Bhajia

05.09.2020

Matter taken up today on resumption of physical court hearing.

Present: Sh. Virender Singh, Ld. Addl. PP for State.  
Sh. S. B. Shailly, Ld. LAC for accused.

Put up for DE on 28.10.2020.



(Charu Aggarwal)  
ASJ-02/Central Distt.  
THC/Delhi-05.09.2020

CA No. 323/18  
Capital Power Infrastructure Ltd. Vs. Income Tax Officer

05.09.2020

**Matter taken up today on resumption of physical court hearing.**

Present: None for appellant.  
Sh. Anish Dhingra, Spl. PP for Income Tax/respondent.

Put up for arguments on 12.10.2020.



(Charu Aggarwal)  
ASJ-02/Central Distt.  
THC/Delhi-05.09.2020

**State Vs. Baby Noor @ Bobby etc.**

**FIR No. 337/2011**

**SC No. 27668/2016**

**P.S. Burari**

05.09.2020

**Matter taken up after resumption of physical hearing of the Court.**

Present      Ld. Addl. PP for the State

None for accused persons.

Put up for further proceedings on 10.11.2020.



(CHARU AGGARWAL)  
ASJ-02, CENTRAL,  
TIS HAZARI COURTS, DELHI.




CC No. 36/16  
SEBI Vs. M/s PACL Ltd.

05.09.2020

**Matter taken up today on resumption of physical court hearing.**

Present: Ms. Simran Neb, proxy counsel for SEBI/complainant with Sh. J. Srinivas, AGM.  
Sh. Raghav Mehandiratta, counsel for accused no. 1 company.  
Sh. Varun Chandhok, counsel for accused no. 2 Tarlochan Singh.  
Sh. Nimesh Chib, counsel for accused no. 3 Sukhdev Singh.  
Sh. Siddharth Arora, counsel for accused no. 4 Gurmeet Singh.  
Sh. Shivek Trehan, counsel for accused no. 8 Devender Kumar Uppal.  
Sh. Narender Chauhan, counsel for accused no. 9 Joginder Tiger.

Put up for arguments on bail application of accused no. 3 on 24.09.2020 and for arguments on charge, on 29.10.2020.

  
(Charu Aggarwal)  
ASJ-02/Central Distt.  
THC/Delhi-05.09.2020

SC No. 821/17  
FIR No. 202/17  
PS: Kotwali  
State Vs Himanshu

05.09.2020

Matter taken up today on resumption of physical court hearing.

Present: Sh. Virender Singh, Ld. Addl. PP for State.  
Convict with counsel Sh. A. K. Gupta.

Probation report received.

At request of counsel for convict, put up for arguments on the point of sentence, on 16.09.2020.



(Charu Aggarwal)  
ASJ-02/Central Distt.  
THC/Delhi-05.09.2020